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Title: Papers laid on the Table by Ministers/Members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे । श्री धर्मेन्द्र प्रधान जी ।

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table: -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2018-2019.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 895/17/19]

- (b) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 896/17/19]

- (c) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2018-2019.
- (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 897/17/19]

- (d) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2018-2019.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 898/17/19]

- (e) (i) Statement regarding Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2018-2019.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 899/17/19]

- (f) (i) Statement regarding Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2018-2019.

- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 900/17/19]

- (g) (i) Statement regarding Review by the Government of the working of the Bharat PetroResources Limited, Mumbai, for the year 2018-2019.
- (ii) Annual Report of the Bharat PetroResources Limited, Mumbai, for the year 2018-2019 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 900A/17/19]

- (h) (i) Statement regarding Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2018-2019.
- (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2018-2019 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 901/17/19]

- (i) (i) Review by the Government of the working of the ONGC Videsh Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the ONGC Videsh Limited, New Delhi, for the year 2018-2019, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 902/17/19]

- (j) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 903/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Petroleum Laboratory, Noida, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Society for Petroleum Laboratory, Noida, for the year 2018-2019.

[Placed in Library, See No. LT 904/17/19]

(3) A copy of the Petroleum and Natural Gas Regulatory Board (Access Code for Common Carrier or Contract Carrier Natural Gas Pipelines) Amendment Regulations, 2019 (Hindi and English versions) published in Notification No. F. No. PNGRB/M(C)/31 (Vol. III) in Gazette of India dated 21st August, 2019 under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

[Placed in Library, See No. LT 905/17/19]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार):
माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

जम्मू और कश्मीर पुनर्गठन अधिनियम, 2019 की धारा 7 की उप-धारा (2) के अंतर्गत जारी अधिसूचना संख्या का.आ. 3962(अ) जो 31 अक्टूबर, 2019 के भारत के राजपत्र में प्रकाशित हुई थी जिसके द्वारा कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1952 के उपबंधों को, जम्मू और कश्मीर पुनर्गठन अधिनियम, 2019 द्वारा निरसित किए जाने से पूर्व यथाविद्यमान तत्कालीन जम्मू और कश्मीर कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1961 के उपबंधों के अंतर्गत शामिल तथा दस से अधिक व्यक्तियों को नियोजित करने वाली स्थापनाओं पर 1 जनवरी, 2020 से लागू करने के लिए विस्तारित करना है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे।

[Placed in Library, See No. LT 906/17/19]

संस्कृति मंत्रालय के राज्य मंत्री तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रह्लाद सिंह पटेल): माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(क) भारत पर्यटन विकास निगम लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारत पर्यटन विकास निगम लिमिटेड, नई दिल्ली के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 907/17/19]

(ख) उत्कल अशोक होटल कार्पोरेशन लिमिटेड, पुरी के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) उत्कल अशोक होटल कार्पोरेशन लिमिटेड, पुरी के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 908/17/19]

(ग) (एक) कुमारकृपा प्रंटियर होटल प्राइवेट लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) कुमारकृपा प्रंटियर होटल प्राइवेट लिमिटेड, नई दिल्ली के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 909/17/19]

(घ) (एक) पांडिचेरी अशोक होटल कार्पोरेशन लिमिटेड, पुदुच्चेरी के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) पांडिचेरी अशोक होटल कार्पोरेशन लिमिटेड, पुदुच्चेरी के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन

पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 910/17/19]

(ड) रांची अशोक बिहार होटल कार्पोरेशन लिमिटेड, पटना के वर्ष
(एक) 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) रांची अशोक बिहार होटल कार्पोरेशन लिमिटेड, पटना के वर्ष
2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन
पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 911/17/19]

(च) (एक) पंजाब अशोक होटल कंपनी लिमिटेड, चंडीगढ़ के वर्ष 2018-
2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) पंजाब अशोक होटल कंपनी लिमिटेड, चंडीगढ़ के वर्ष 2018-
2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर
नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 912/17/19]

(2) (एक) वृंदावन अनुसंधान संस्थान, वृंदावन के वर्ष 2017-2018 के
वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)
तथा लेखापरीक्षित लेखे।

(दो) वृंदावन अनुसंधान संस्थान, वृंदावन के वर्ष 2017-2018 के
कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा
अंग्रेजी संस्करण)।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब
के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 913/17/19]

इस्पात मंत्रालय में राज्य मंत्री (श्री फगन सिंह कुलस्ते): माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) एमओआईएल लिमिटेड, नागपुर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एमओआईएल लिमिटेड, नागपुर के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 914/17/19]

(2) (एक) केआईओसीएल लिमिटेड, बैंगलोर के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) केआईओसीएल लिमिटेड, बैंगलोर के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 915/17/19]

(3) (एक) स्टील ऍथारिटी ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) स्टील ऍथारिटी ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 916/17/19]

(4) (एक) मेकॉन लिमिटेड, रांची के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मेकॉन लिमिटेड, रांची के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 917/17/19]

(5) (एक) बिसरा स्टोन लाइम कंपनी लिमिटेड, कोलकाता के वर्ष 2018-

2019 के कार्यकरण की सरकार द्वारा समीक्षा।

- (दो) बिसरा स्टोन लाइम कंपनी लिमिटेड, कोलकाता के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 918/17/19]

- (6) (एक) एमएसटीसी लिमिटेड, कोलकाता के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

- (दो) एमएसटीसी लिमिटेड, कोलकाता के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 919/17/19]

- (7) (एक) ईस्टर्न इन्वेस्टमेंट्स लिमिटेड, कोलकाता के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

- (दो) ईस्टर्न इन्वेस्टमेंट्स लिमिटेड, कोलकाता के वर्ष 2018-2019 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 920/17/19]

मानव संसाधन विकास मंत्री (डॉ. रमेश पोखरियाल निशंक): श्री संजय धोत्रे की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) इंदिरा गांधी नेशनल ट्राइबल यूनिवर्सिटी, अमरकंटक के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) इंदिरा गांधी नेशनल ट्राइबल यूनिवर्सिटी, अमरकंटक के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 921/17/19]

- (2) (एक) सेंट्रल यूनिवर्सिटी ऑफ कर्नाटक, कलबुर्गी के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(दो) सेंट्रल यूनिवर्सिटी ऑफ कर्नाटक, कलबुर्गी के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 922/17/19]

- (3) (एक) दमण और दीव संघ राज्यक्षेत्र प्रशासन (राष्ट्रीय माध्यमिक शिक्षा अभियान), दमण के वर्ष 2015-2016 से 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) दमण और दीव संघ राज्यक्षेत्र प्रशासन (राष्ट्रीय माध्यमिक शिक्षा अभियान), दमण के वर्ष 2015-2016 से 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले तीन विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 923/17/19]

- (5) (एक) संघ राज्यक्षेत्र लक्षद्वीप (राष्ट्रीय माध्यमिक शिक्षा अभियान), कवरती के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) संघ राज्यक्षेत्र लक्षद्वीप (राष्ट्रीय माध्यमिक शिक्षा अभियान), कवरती के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 924/17/19]

- (7) (एक) सेंट्रल यूनिवर्सिटी ऑफ गुजरात, गांधीनगर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) सेंट्रल यूनिवर्सिटी ऑफ गुजरात, गांधीनगर के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।
- (तीन) सेंट्रल यूनिवर्सिटी ऑफ गुजरात, गांधीनगर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 925/17/19]

- (8) (एक) दमण और दीव संघ राज्यक्षेत्र प्रशासन (सर्व शिक्षा अभियान), दमण के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) दमण और दीव संघ राज्यक्षेत्र प्रशासन (सर्व शिक्षा अभियान), दमण के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (9) उपर्युक्त (8) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 926/17/19]

- (10) (एक) डॉ. हरिसिंह गौड़ विश्वविद्यालय, सागर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) डॉ. हरिसिंह गौड़ विश्वविद्यालय, सागर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 927/17/19]

- (11) (एक) वेस्ट बंगाल सोसायटी फॉर राष्ट्रीय माध्यमिक शिक्षा मिशन, कोलकाता के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) वेस्ट बंगाल सोसायटी फॉर राष्ट्रीय माध्यामिक शिक्षा मिशन, कोलकाता के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (12) उपर्युक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 928/17/19]

- (13) (एक) ओडिशा प्राइमरी एजुकेशन प्रोग्राम ऍथारिटी, भुवनेश्वर के वर्ष 2016-2017 और 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) ओडिशा प्राइमरी एजुकेशन प्रोग्राम ऍथारिटी, भुवनेश्वर के वर्ष 2016-2017 और 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (14) उपर्युक्त (13) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 929/17/19]

- (15) (एक) नागालैंड यूनिवर्सिटी, लुमामी के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नागालैंड यूनिवर्सिटी, लुमामी के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 930/17/19]

- (16) (एक) नेशनल कमीशन फॉर माइनोरिटी एजुकेशनल इंस्टिट्यूशन्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल कमीशन फॉर माइनोरिटी एजुकेशनल इंस्टिट्यूशन्स, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।

(तीन) नेशनल कमिशन फॉर माइनोरिटी एजुकेशनल इंस्टिट्यूशन्स, नई दिल्ली के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (17) उपर्युक्त (16) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 931/17/19]

- (18) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान एँथारिटी पंजाब, एस.ए.एस. नगर के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान एँथारिटी पंजाब, एस.ए.एस. नगर के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (19) उपर्युक्त (18) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 932/17/19]

- (20) (एक) समग्र शिक्षा चंडीगढ़, चंडीगढ़ के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) समग्र शिक्षा चंडीगढ़, चंडीगढ़ के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 933/17/19]

- (21) (एक) बिहार एजुकेशन प्रोजेक्ट काउंसिल,पटना के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) बिहार एजुकेशन प्रोजेक्ट काउंसिल,पटना के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (22) उपर्युक्त (21) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 934/17/19]

- (23) (एक) बिहार एजुकेशन प्रोजेक्ट काउंसिल (राष्ट्रीय माध्यमिक शिक्षा अभियान), पटना के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(दो) बिहार एजुकेशन प्रोजेक्ट काउंसिल (राष्ट्रीय माध्यमिक शिक्षा अभियान), पटना के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (24) उपर्युक्त (23) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 935/17/19]

- (25) (एक) सरदार वल्लभभाई राष्ट्रीय प्रौद्योगिकी संस्थान, सूरत के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(दो) सरदार वल्लभभाई राष्ट्रीय प्रौद्योगिकी संस्थान, सूरत के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।
(तीन) सरदार वल्लभभाई राष्ट्रीय प्रौद्योगिकी संस्थान, सूरत के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (26) उपर्युक्त (25) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 936/17/19]

- (27) (एक) भारतीय प्रौद्योगिकी संस्थान, मुंबई के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (दो) भारतीय प्रौद्योगिकी संस्थान, मुंबई के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।
- (तीन) भारतीय प्रौद्योगिकी संस्थान, मुंबई के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (28) उपर्युक्त (27) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 937/17/19]

- (29) (एक) सेंट्रल यूनिवर्सिटी ऑफ केरल, कासरगोड के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) सेंट्रल यूनिवर्सिटी ऑफ केरल, कासरगोड के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखा परीक्षा प्रतिवेदन।
- (तीन) सेंट्रल यूनिवर्सिटी ऑफ केरल, कासरगोड के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 938/17/19]

- (30) (एक) भारतीय प्रबंधन संस्थान रोहतक, रोहतक के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) भारतीय प्रबंधन संस्थान रोहतक, रोहतक के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (31) उपर्युक्त (30) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 939/17/19]

- (32) (एक) भारतीय प्रबंधन संस्थान कोझिकोड, कोझिकोड के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान कोझिकोड, कोझिकोड के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (33) उपर्युक्त (32) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 940/17/19]

- (34) (एक) भारतीय प्रबंधन संस्थान रायपुर, रायपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान रायपुर, रायपुर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (35) उपर्युक्त (34) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 941/17/19]

- (36) (एक) मध्य प्रदेश राष्ट्रीय माध्यमिक शिक्षा अभियान, भोपाल के वर्ष 2016-2017 और 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) मध्य प्रदेश राष्ट्रीय माध्यमिक शिक्षा अभियान, भोपाल के वर्ष 2016-2017 और 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (37) उपर्युक्त (36) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 942/17/19]

- (38) (एक) भारतीय प्रबंधन संस्थान लखनऊ, लखनऊ के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान लखनऊ, लखनऊ के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (39) उपर्युक्त (38) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 943/17/19]

- (40) (एक) भारतीय प्रबंधन संस्थान अमृतसर, अमृतसर के वर्ष 2015-2016 और 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान अमृतसर, अमृतसर के वर्ष 2015-2016 और 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (41) उपर्युक्त (40) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 944/17/19]

- (42) (एक) भारतीय प्रबंधन संस्थान बोधगया, बोधगया के वर्ष 2015-2016 और 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान बोधगया, बोधगया के वर्ष 2015-2016 और 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (43) उपर्युक्त (42) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 945/17/19]

- (44) (एक) भारतीय प्रबंधन संस्थान रांची, रांची के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान रांची, रांची के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (45) उपर्युक्त (44) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 946/17/19]

- (46) (एक) भारतीय प्रबंधन संस्थान काशीपुर, काशीपुर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) भारतीय प्रबंधन संस्थान काशीपुर, काशीपुर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (47) उपर्युक्त (46) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 947/17/19]

- (48) (एक) सर्व शिक्षा अभियान अरुणाचल प्रदेश, ईटानगर के वर्ष 2016-2017 और 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) सर्व शिक्षा अभियान अरुणाचल प्रदेश, ईटानगर के वर्ष 2016-2017 और 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (49) उपर्युक्त (48) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 948/17/19]

- (50) (एक) राष्ट्रीय माध्यामिक शिक्षा अभियान अरणाचल प्रदेश, ईटानगर के वर्ष 2013-2014 से 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय माध्यमिक शिक्षा अभियान अरणाचल प्रदेश, ईटानगर के वर्ष 2013-2014 से 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (51) उपर्युक्त (50) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले पांच विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 949/17/19]

- (52) (एक) मिजोरम राष्ट्रीय माध्यमिक शिक्षा अभियान, आईजॉल के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) मिजोरम राष्ट्रीय माध्यमिक शिक्षा अभियान, आईजॉल के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (53) उपर्युक्त (52) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 950/17/19]

- (54) (एक) जम्मू और कश्मीर राष्ट्रीय माध्यमिक शिक्षा अभियान, श्रीनगर के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो)

जम्मू और कश्मीर राष्ट्रीय माध्यमिक शिक्षा अभियान, श्रीनगर के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (55) उपर्युक्त (54) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 951/17/19]

- (56) (एक) जम्मू और कश्मीर सर्व शिक्षा अभियान, जम्मू के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) जम्मू और कश्मीर सर्व शिक्षा अभियान, जम्मू के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (57) उपर्युक्त (56) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 952/17/19]

- (58) (एक) तेलंगाना राष्ट्रीय माध्यमिक शिक्षा अभियान, हैदराबाद के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) तेलंगाना राष्ट्रीय माध्यमिक शिक्षा अभियान, हैदराबाद के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

- (59) उपर्युक्त (58) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 953/17/19]

(60)

- (एक) सर्व शिक्षा अभियान त्रिपुरा, अगरतला के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सर्व शिक्षा अभियान त्रिपुरा, अगरतला के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (61) उपर्युक्त (60) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 954/17/19]

- (62) (एक) मिजोरम सर्व शिक्षा अभियान मिशन, आईजॉल के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) मिजोरम सर्व शिक्षा अभियान मिशन, आईजॉल के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (63) उपर्युक्त (62) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 955/17/19]

- (64) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान मेघालय, शिलांग के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय माध्यमिक शिक्षा अभियान मेघालय, शिलांग के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

उपर्युक्त (64) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 956/17/19]

(66) (एक) सर्व शिक्षा अभियान मेघालय, शिलांग के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सर्व शिक्षा अभियान मेघालय, शिलांग के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(67) उपर्युक्त (66) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 957/17/19]

(68) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान सिक्किम, गंगटोक के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान सिक्किम, गंगटोक के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(69) उपर्युक्त (68) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 958/17/19]

(70) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान त्रिपुरा, अगरतला के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी

तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान त्रिपुरा, अगरतला के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(71) उपर्युक्त (70) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 959/17/19]

(72) (एक) राष्ट्रीय माध्यमिक शिक्षा अभियान मणिपुर, इम्फाल के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय माध्यमिक शिक्षा अभियान मणिपुर, इम्फाल के वर्ष 2017-2018 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(73) उपर्युक्त (72) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 960/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the

General Insurance Corporation of India, Mumbai, for the year 2018-2019.

- (ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 961/17/19]

- (b) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2018-2019.
- (ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 962/17/19]

- (c) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 963/17/19]

- (d) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2018-2019.

- (ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 964/17/19]

- (e) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2018-2019.
- (ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 965/17/19]

- (f) (i) Review by the Government of the working of the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the Quarter ended 30.6.2019.
- (ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the Quarter ended 30.6.2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 966/17/19]

- (g) (i) Review by the Government of the working of the Industrial Investment Bank of India Limited

(Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the Quarter ended 30.09.2019.

- (ii) Liquidator's Report on the Industrial Investment Bank of India Limited (Voluntary winding up of IIBI to the Equity shareholders), Kolkata, for the Quarter ended 30.09.2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 967/17/19]

- (h) (i) Review by the Government of the working of the IFCI Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the IFCI Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 968/17/19]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Life Insurance Corporation of India, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 969/17/19]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bengaluru, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bengaluru, for the year 2018-2019.

[Placed in Library, See No. LT 970/17/19]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 971/17/19]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 972/17/19]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 973/17/19]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2018-2019.

[Placed in Library, See No. LT 974/17/19]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 975/17/19]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Housing Bank, New Delhi, for the year 2018-2019, alongwith Audited Accounts.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Housing Bank, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 976/17/19]

(10) A copy of the Annual Report and Audited Accounts of the Council of Institute of Company Secretaries of India (Hindi and English versions) for the year ending 31st March, 2019 published in Notification No. F. No. 104/39/Accts.1.Introduction published in Gazette of India dated 27th September, 2019 under Section 40 of the Company Secretaries Act, 1980.

[Placed in Library, See No. LT 977/17/19]

(11) A copy of the Annual Report and Audited Accounts of the Council of Institute of Cost Accountants of India (Hindi and English versions) for the year ending 31st March, 2019 published in Notification No. G/18-CWA/9/2019 published in Gazette of India dated 26th September, 2019 under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library, See No. LT 978/17/19]

(12) A copy each of the following Notifications (Hindi and English versions) under Section 30B of the Chartered Accountants Act, 1949:-

- (i) The Annual Report and Audited Accounts of the Council of Institute of Chartered Accountant of India for the year ending 31st March, 2019 published in Notification No. 1-CA(5)/70/2019 in Gazette of India dated 28th September, 2019 together with a corrigendum thereto published in the Notification No. 1-CA(5)/70/2019 dated 30th September, 2019 together with a corrigendum thereto published in the Notification No. 1-CA(5)/70A/2019 dated 11th November, 2019.
- (ii) G.S.R.699(E) published in Gazette of India dated 30th September, 2019, making certain amendments in the Notification G.S.R.38(E) dated 19th January, 2011.

[Placed in Library, See No. LT 979/17/19]

- (13) A copy of the National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.682(E) published in Gazette of India dated 23th September, 2019 under sub-section (4) of Section 469 of the Companies Act, 2013.

[Placed in Library, See No. LT 980/17/19]

- (14) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Railways)(Report No. 10 of 2019)- Railways Finances for the year ended March, 2018 under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 981/17/19]

(15) A copy each of the following Notifications (Hindi and English versions) under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013:-

- (i) The Pension Fund Regulatory and Development Authority (Exists and Withdrawals under the National Pension System) (Sixth Amendment) Regulations, 2019 published in Notification No. PFRDA/12/RGL/139/8 in Gazette of India dated 23rd September, 2019.
- (ii) The Pension Fund Regulatory and Development Authority (Exists and Withdrawals under the National Pension System) (Fifth Amendment) Regulations, 2019 published in Notification No. PFRDA/12/RGL/139/8 in Gazette of India dated 19th February, 2019.
- (iii) The Pension Fund Regulatory and Development Authority (Trustee Bank) (First Amendment) Regulations, 2019 published in Notification No. PFRDA/12/RGL/139/6 in Gazette of India dated 19th February, 2019.
- (iv) The Pension Fund Regulatory and Development Authority (Point of Presence) Regulations, 2018 published in Notification No. PFRDA/12/RGL/139/3 in Gazette of India dated 25th June, 2018.
- (v) The Pension Fund Regulatory and Development Authority (National Pension System Trust) (First Amendment) Regulations, 2019 published in Notification No.

PFRDA/12/RGL/139/5 in Gazette of India dated 29th July, 2018.

[Placed in Library, See No. LT 982/17/19]

(16) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Amendment Rules, 2019 published in Notification No. G.S.R.210(E) in Gazette of India dated 11th March, 2019.
- (ii) The Securities and Exchange Board of India (Buy-Back of Securities)(Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/26 in Gazette of India dated 29th July, 2019.
- (iii) The Securities and Exchange Board of India (Prohibition of Insider Trading)(Second Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/23 in Gazette of India dated 25th July, 2019.
- (iv) The Securities and Exchange Board of India (Buy-Back of Securities)(Second Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/33 in Gazette of India dated 19th September, 2019.
- (v) The Securities and Exchange Board of India (Prohibition of Insider Trading)(Third Amendment) Regulations, 2019

published in Notification No. SEBI/LAD-NRO/GN/2019/32 in Gazette of India dated 17th September, 2019.

- (vi) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements)(Third Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/22 in Gazette of India dated 27th June, 2019.
- (vii) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements)(Fourth Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/28 in Gazette of India dated 29th July, 2019.
- (viii) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements)(Third Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/29 in Gazette of India dated 29th July, 2019.
- (ix) The Securities and Exchange Board of India (Credit Rating Agencies)(Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/34 in Gazette of India dated 23rd September, 2019.
- (x) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements)(Fourth Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/35 in Gazette of India dated 23rd September, 2019.
- (xi) The Securities and Exchange Board of India (Mutual Funds) (Second Amendment) Regulations, 2019 published in

Notification No. SEBI/LAD-NRO/GN/2019/37 in Gazette of India dated 23rd September, 2019.

- (xii) The Securities and Exchange Board of India (Issue and Listing of Debt Securities by Municipalities) (Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/40 in Gazette of India dated 27th September, 2019.

[Placed in Library, See No. LT 983/17/19]

(17) A copy of the Depositories (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.211(E) in Gazette of India dated 11th March, 2019 under section 27 of the Depositories Act, 1996.

[Placed in Library, See No. LT 984/17/19]

(18) A copy of the Securities Contracts (Regulation) (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.212(E) in Gazette of India dated 11th March, 2019 under sub-section (3) of Section 27 of the Securities Contracts (Regulation) Act, 1956.

[Placed in Library, See No. LT 985/17/19]

(19) A copy of Notification No. S.O.1314(E) (Hindi and English versions) published in Gazette of India dated 11th March, 2019, appointing the 8th day of March, 2019 as the date on which the

provisions of Part VI, Part X and Part XI of Chapter VIII of the Acts, mentioned therein, under Section 31 of the Securities and Exchange Board of India Act, 1992, sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956 and Section 27 of the Depositories Act, 1996.

[Placed in Library, See No. LT 986/17/19]

(20) A copy of the Life Insurance Corporation of India (Staff) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.790(E) in Gazette of India dated 16th October, 2019 under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library, See No. LT 987/17/19]

(21) A copy each of the following Notifications (Hindi and English versions) under section 74 of the Money Laundering Act, 2002:-

) The Prevention of Money-laundering (Maintenance of Records) Third Amendment Rules, 2019 published in Notification No. G.S.R.582(E) published in Gazette of India dated 20th August, 2019 together with an explanatory memorandum.

(ii) The Prevention of Money-laundering (Maintenance of Records) Fourth Amendment Rules, 2019 published in Notification No. G.S.R.669(E) published in Gazette of India dated 18th September, 2019 together with an explanatory memorandum.

(iii) The Prevention of Money-laundering (Maintenance of Records) Fifth Amendment Rules, 2019 published in Notification No.

G.S.R.840(E) published in Gazette of India dated 13th November, 2019 together with an explanatory memorandum.

[Placed in Library, See No. LT 988/17/19]

(22) A copy of the Narcotic Drugs and Psychotropic Substances Second (Amendment) Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.525(E) in Gazette of India dated 25th July, 2019 under Section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985.

[Placed in Library, See No. LT 989/17/19]

(23) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Government Savings Promotion Act, 1873:-

The Kisan Vikas Patra (Amendment) Rules, 2019 published in Notification No. G.S.R.500(E) in Gazette of India dated 18th July, 2019.

(i) The National Savings Certificates (VIII Issue) (Amendment) Rules, 2019 published in Notification No. G.S.R.501(E) in Gazette of India dated 18th July, 2019.

(ii) The National Savings Recurring Deposit (Amendment) Rules, 2019 published in Notification No. G.S.R.502(E) in Gazette of India dated 18th July, 2019.

(iii) The National Savings (Monthly Income Account) Amendment Rules, 2019 published in Notification No. G.S.R.503(E) in Gazette of India dated 18th July, 2019.

- (iv) The Senior Citizens Savings Scheme (Amendment) Rules, 2019 published in Notification No. G.S.R.504(E) in Gazette of India dated 18th July, 2019.
- (v) G.S.R.506(E) published in Gazette of India dated 18th July, 2019 notifying the subscriptions made to the Public Provident Fund on or after the 1st day of July, 2019 and the balances at the credit of the subscriber shall bear interest at the rate of 7.9 per cent per annum.
- (vi) The National Savings Time Deposit (Amendment) Rules, 2019 published in Notification No. G.S.R.507(E) in Gazette of India dated 18th July, 2019.

[Placed in Library, See No. LT 990/17/19]

(24) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) Notification No. 45/2019-Customs (N.T.) dated 20th June, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (ii) S.O.2067(E) published in Gazette of India dated 25th June, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.

- (iii) S.O.2219(E) published in Gazette of India dated 28th June, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (iv) Notification No. 48/2019-Customs (N.T.) dated 4th July, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (v) S.O.2450(E) published in Gazette of India dated 9th July, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (vi) S.O.2521(E) published in Gazette of India dated 15th July, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (vii) Notification No. 52/2019-Customs (N.T.) dated 18th July, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (viii) S.O.2750(E) published in Gazette of India dated 31st July, 2019, together with an explanatory memorandum regarding

revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.

- (ix) Notification No. 55/2019-Customs (N.T.) dated 1st August, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (x) Notification No. 56/2019-Customs (N.T.) dated 5th August, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (xi) S.O.2872(E) published in Gazette of India dated 8th August, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xii) Notification No. 59/2019-Customs (N.T.) dated 13th August, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (xiii) Notification No. 60/2019-Customs (N.T.) dated 14th August, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign

currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.

- (xiv) S.O.2946(E) published in Gazette of India dated 14th August, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xv) S.O.3148(E) published in Gazette of India dated 30th August, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xvi) Notification No. 63/2019-Customs (N.T.) dated 5th September, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (xvii) S.O.3271(E) published in Gazette of India dated 13th September, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xviii) Notification No. 66/2019-Customs (N.T.) dated 19th September, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.

- (xix) S.O.3549(E) published in Gazette of India dated 30th September, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xx) Notification No. 72/2019-Customs (N.T.) dated 3rd October, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (xxi) S.O.3716(E) published in Gazette of India dated 15th October, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xxii) Notification No. 76/2019-Customs (N.T.) dated 17th October, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.
- (xxiii) S.O.3958(E) published in Gazette of India dated 31st October, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xxiv) Notification No. 81/2019-Customs (N.T.) dated 7th November, 2019, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain

foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of imported and export goods.

- (xxv) S.O.4131(E) published in Gazette of India dated 15th November, 2019, together with an explanatory memorandum regarding revision of tariff value on Edible Oils, Brass-scrap, Gold, Silver and Areca Nuts based on international prices.
- (xxvi) The Sea Cargo Manifest and Transhipment (Amendment) Regulations, 2019 published in Notification No. G.S.R.545(E) published in Gazette of India dated 1st August, 2019 together with an explanatory memorandum.
- (xxvii) G.S.R.566(E) published in Gazette of India dated 8th August, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 12/97-Cus.(N.T.), dated 2nd April, 1997.
- (xxviii) G.S.R.654(E) published in Gazette of India dated 13th September, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 12/97-Cus.(N.T.), dated 2nd April, 1997.
- (xxix) The Courier Imports and Exports (Clearance) Second Amendment Regulations, 2019 published in Notification No. G.S.R.763(E) published in Gazette of India dated 9th October, 2019 together with an explanatory memorandum.
- (xxx) The Courier Imports and Exports (Electronic Declaration and Processing) Second Amendment Regulations, 2019

published in Notification No. G.S.R.764(E) published in Gazette of India dated 9th October, 2019 together with an explanatory memorandum.

(xxxii) The Sea Cargo Manifest and Transshipment (Second Amendment) Regulations, 2019 published in Notification No. G.S.R.819(E) published in Gazette of India dated 31st October, 2019 together with an explanatory memorandum.

(xxxiii) G.S.R.1092(E) published in Gazette of India dated 25th November, 2016, together with an explanatory memorandum rescinding Notification No. 128/2004-Cus.(N.T.) dated 19th November, 2004.

(xxxiiii) G.S.R.624(E) published in Gazette of India dated 2nd September, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 57/2000-Cus., dated 8th May, 2000.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No.

(25) (xxxii) of (24) above.

[Placed in Library, See No. LT 991/17/19]

(26) A copy of the Notification No. S.O.3743(E) (Hindi and English versions) published in Gazette of India dated 18th October, 2019, declaring a contract for the purchase or sale of a right to buy or sell or a right to buy and sell in future such underlying goods as notified as a

derivative for the purposes of the Securities Contracts (Regulation) Act, 1956 under sub-section (3) of Section 31 of the said Act.

[Placed in Library, See No. LT 992/17/19]

(27) A copy of the Sabka Vishwas (Legacy Dispute Resolution) Scheme Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.588(E) in Gazette of India dated 21st August, 2019 under Finance Act, 2019, together with an explanatory memorandum.

[Placed in Library, See No. LT 993/17/19]

(28) A copy of the Notification No. G.S.R.851(E) (Hindi and English versions) published in Gazette of India dated 15th November, 2019 together with an explanatory memorandum making certain amendments in the Notification No. 95/2018-Cus.(N.T.), dated 6th December, 2018 under Section 159 of the Customs Act, 1962 and Section 38 of the Central Excise Act, 1944.

[Placed in Library, See No. LT 994/17/19]

(29) A copy each of the following Notifications (Hindi and English versions) under Section 166 of the Central Goods and Service Tax Act, 2017:-

(i) G.S.R.846(E) published in Gazette of India dated 14th November, 2019, together with an explanatory memorandum making certain amendments in Notification No. 27/2019-Central Tax, dated 28th June, 2019.

- (ii) G.S.R.847(E) published in Gazette of India dated 14th November, 2019, together with an explanatory memorandum making certain amendments in Notification No. 28/2019-Central Tax, dated 28th June, 2019.
- (iii) G.S.R.848(E) published in Gazette of India dated 14th November, 2019, together with an explanatory memorandum making certain amendments in Notification No. 29/2019-Central Tax, dated 28th June, 2019.
- (iv) G.S.R.849(E) published in Gazette of India dated 14th November, 2019, together with an explanatory memorandum making certain amendments in Notification No. 26/2019-Central Tax, dated 28th June, 2019.
- (v) The Central Goods and Service Tax (Seventh Amendment) Rules, 2019 published in Notification No. G.S.R.845(E) in Gazette of India dated 14th November, 2019.
- (vi) The Central Goods and Service Tax (Eight Removal of Difficulties) Order, 2019 published in Notification No. S.O.4105(E) in Gazette of India dated 14th November, 2019.

[Placed in Library, See No. LT 995/17/19]

(30) A copy of the Notification No. G.S.R.781(E) (Hindi and English versions) published in Gazette of India dated 14th October, 2019 together with an explanatory memorandum seeking to notify amendment in Constitution of Authority for Advance Ruling in the Union Territories (without legislature) under Section 166 of the Central Goods and

Service Tax Act, 2017 and under Section 24 of the Union Territory Goods and Service Tax Act, 2017.

[Placed in Library, See No. LT 996/17/19]

(31) A copy of the Notification No. G.S.R.505(E) (Hindi and English versions) published in Gazette of India dated 18th July, 2019 notifying the subscriptions made to the fund on or after the 1st day of July, 2019 and the balances at the credit of the subscriber shall bear interest at the rate of 8.4 per cent per annum under Sukanya Samriddhi Account Rules, 2016.

[Placed in Library, See No. LT 997/17/19]

(32) A copy of the 33rd Progress Report (Hindi and English versions) on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto, December, 2019.

[Placed in Library, See No. LT 998/17/19]

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती रेणुका सिंह सरुता):
माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):

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(एक) राष्ट्रीय अनुसूचित जनजाति वित्त और विकास निगम लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राष्ट्रीय अनुसूचित जनजाति वित्त और विकास निगम लिमिटेड, नई दिल्ली का वर्ष 2018-2019 का वार्षिक

प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 999/17/19]

(2) (एक) टाइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) टाइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 1000/17/19]
